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ITEM NO.12

Court No.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
WRIT PETITION (CIVIL) NO(s). 305 OF 2013

LALIT KUMAR & ORS.

Petitioner(s)

VERSUS

NEW DELHI MUNICIPAL COUNCIL & ANR.

Respondent(s)

(With appln(s) for interim Relief and office report)

Date: 22/05/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
(VACATION BENCH)

For Petitioner(s)

Mr. Arun K. Sinha, Adv.  
Ms. Kumkum, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice to the respondents returnable in seven days.

In addition, petitioners is at liberty to serve upon the  
learned counsel for NDMC.

| (DEEPAK MANSUKHANI)  
| Court Master

| (M.S. NEGI)  
| Court Master